

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.18607 of 2021

Sanjiv Joshi

....

Petitioner

Ms. Anita Nanda, Advocate on behalf of
Mr. Santosh Kumar Nanda, Advocate
-versus-

State of Odisha and others

....

Opposite Parties

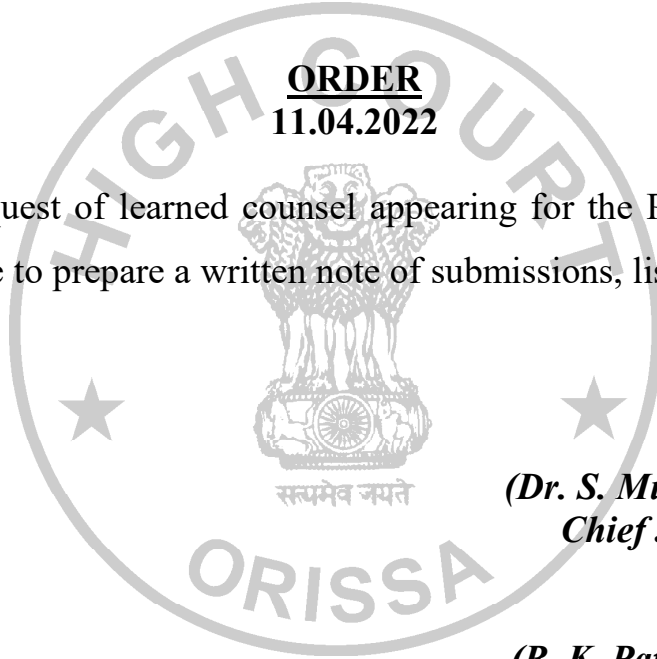
Mr. B. P. Tripathy, AGA

**CORAM:
THE CHIEF JUSTICE
JUSTICE R. K. PATTANAİK**

Order No.

**ORDER
11.04.2022**

16. At the request of learned counsel appearing for the Petitioner, who needs time to prepare a written note of submissions, list on 27th June, 2022.



(Dr. S. Muralidhar)
Chief Justice

(R. K. Pattanaik)
Judge

M. Panda